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O.A. No. 802 of 2011

Kanakalata Patra & Anr.....Applicants  
VS  
Union of India & Ors.....Respondents

Order dated: 16.12.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)  
&  
Hon'ble Shri A. K. Patnaik, Member(Judl.)

Mr. S.K.Baral, Ld. Counsel for the applicant,  
by filing a memo dated 16.12.2011 seeks to withdraw this  
O.A. for filing of better O.A. The prayer is allowed.

O.A. is dismissed as withdrawn.

  
MEMBER (Judl.)

  
MEMBER (Admn.)

RK